

1	2	3	4	5	6	7
24.	Uttar Pradesh	Total	13,91,12,287	7,40,36,957	6,50,75,330	879
		Rural	11,15,06,372	5,91,97,138	5,23,09,234	884
		Urban	2,76,05,915	1,48,39,819	1,27,66,096	860
25.	West Bengal	Total	6,80,77,965	3,55,10,633	3,25,67,332	917
		Rural	4,93,70,364	2,54,42,210	2,39,28,154	940
		Urban	1,87,07,601	1,00,68,423	86,39,178	858
<i>Union Territories</i>						
1.	Andaman & Nicobar Islands	Total	2,80,661	1,54,369	1,26,292	818
		Rural	2,05,706	1,11,986	93,720	837
		Urban	74,955	42,383	32,572	769
2.	Chandigarh	Total	6,42,015	35,86,214	2,83,401	790
		Rural	66,186	40,548	25,638	632
		Urban	5,75,829	3,18,066	2,57,763	810
3.	Dadra and Nagar Haveli	Total	1,38,477	70,953	67,524	952
		Rural	1,26,752	64,499	62,253	965
		Urban	11,725	6,454	5,271	817
4.	Daman and Diu	Total	1,01,586	51,595	49,991	969
		Rural	54,043	28,111	25,932	922
		Urban	47,543	23,484	24,059	1024
5.	Delhi	Total	94,20,644	51,55,512	42,65,132	827
		Rural	9,49,019	5,25,056	4,23,963	807
		Urban	84,71,625	46,30,456	38,41,169	830
6.	Lakshadweep	Total	51,707	26,618	25,089	943
		Rural	22,593	11,530	11,063	959
		Urban	29,114	15,088	14,026	930
7.	Pondicherry	Total	8,07,785	4,08,081	3,99,704	979
		Rural	2,90,800	1,47,599	1,43,201	970
		Urban	5,16,985	2,60,482	2,56,503	985

* Figures for India include the population of Jammu & Kashmir as projected.

© Figures for Jammu & Kashmir are as projected by the Standing Committee of Experts on Population Projections. (October, 1989)

Source : Census of India 1991. Series - 1 India. Paper-2 of 1992. Final Population Totals : Brief Analysis of Primary Census Abstract ; Registrar General & Census Commissioner, India.

[English]

Operation Flood

2191. SHRI P. KODANDARAMAIAH :
SHRI ASHOK PRADHAN :

Will the Minister of AGRICULTURE be pleased to state:

(a) the role of Central Government in implementing 'Operation Flood';

(b) the financial assistance given to different States during the last three years and up to March 31, 1997;

(c) whether the districts of Karnataka and Uttar Pradesh covered under the scheme; and

(d) if so, the assistance being provided during 1997-98?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (DR. S. VENUGOPALACHARI) : (a) Operation Flood a Central Sector Plan Scheme, was being implemented through National Dairy Development Board. The Central Govt. provided guidelines. All the foreign assistance was routed through Central Govt.

(b) Statement -I is attached.

(c) Statement -II is attached.

(d) Operation Flood funding came to close on April, 1996.

Statement-I

Sl. No.	Institutions	Year				Total 1996-97
		1994-95	1995-96	1996-97 Apr' 96 (Prov.)	1996-97 May' 96 to Mar'97 (Spill Over)	
1.	Andaman Nicobar	0.00	0.00	0.00	0.00	0.00
2.	Andhra Pradesh	426.11	458.06	48.08	251.39	299.47
3.	Assam	0.09	0.02	0.00	0.00	0.00
4.	Bihar	191.39	104.31	114.21	21.61	135.82
5.	Delhi	341.84	1123.51	728.91	131.58	860.49
6.	Goa	24.07	25.46	2.98	0.64	3.62
7.	Gujarat	7958.09	6305.29	2826.65	572.66	3399.31
8.	Haryana	373.34	199.16	35.61	1.22	36.83
9.	Himachal Pradesh	5.22	49.87	26.11	1.81	27.92
10.	Karnataka	508.76	979.25	575.59	363.12	938.71
11.	Kerala	240.25	401.16	63.76	41.79	105.55
12.	Jammu & Kashmir	0.02	2.12	45.08	0.00	45.08
13.	Madhya Pradesh	42.43	461.27	0.00	1.12	1.12
14.	Maharashtra	178.62	2339.78	1311.18	345.39	1656.57
15.	Manipur	0.00	0.02	0.00	0.00	0.00
16.	Mizoram	0.00	0.02	0.00	0.00	0.00
17.	Nagaland	0.91	0.02	0.00	0.00	0.00
18.	Orissa	68.69	138.14	31.58	2.25	33.83
19.	Pondicherry	0.85	34.18	14.50	2.53	17.03
20.	Punjab	182.09	359.97	233.75	16.87	250.62
21.	Rajasthan	356.55	492.65	236.86	5.26	231.60
22.	Sikkim	0.07	0.11	0.19	0.00	0.19
23.	Tamil Nadu	569.87	596.78	154.26	2.79	157.05
24.	Tripura	0.00	0.04	0.00	0.00	0.00
25.	Uttar Pradesh	1861.67	2374.16	460.07	927.15	1387.22
26.	West Bengal	2658.61	1566.41	264.29	4.84	269.13
Total release to States		15904.68	18011.76	6699.94	2694.02	9393.96

Note : The Operation Flood-III has culminated on 30.04.96.

Statement - II

The Districts covered under Operation Flood in Karnataka and Uttar Pradesh are as given below :

KARNATAKA	
Bangalore	Chikmaglur
Kolar	Mysore
Belgaum	Mandya
Bijapur	Raichur
Dharwad	Bellary
North Kanara	South Kanada
Gulbarga	Shimoga
Bidar	Chitradurga
Hassan	Tumkur
UTTAR PRADESH	
Agra	Jaunpur
Aligarh	Kanpur
Allahabad	Lucknow
Ballia	Mainpuri
Barabanki	Mathura
Bidaun	Meerut
Bijnor	Mirzapur
Bulandshar	Moradabad
Etah	Muxafarnagar
Etawa	Raibarily
Farrukhabad	Saharanpur
Fatehpur	Sitapur
Gaziabad	Sultanpur
Gazipur	Unnao
Hardoi	Varanasi

Discrepancy in Rice Stock

2192. DR. LAXMINARAYAN PANDEY :
SHRI JANG BAHADUR SINGH PATEL :
SHRI MOHAN RAWALE :
SHRI V.V. RAGHAVAN :
SHRIMATI GEETA MUKHERJEE :

Will the Minister of FOOD AND CONSUMER AFFAIRS be pleased to state :

(a) whether it has been reported that rice worth Rs. 1400 crore is missing from the PDS as appearing in the *'Indian Express'*, dated July 3, 1997;

(b) if so, the facts of the matter reported therein ;

(c) whether the Government have ordered special audit into the discrepancy in rice stocks between the figures of Food Ministry and the Food Corporation of India;

(d) if so, the details thereof ; and

(e) the action taken or proposed to be taken against the guilty officials?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD AND CONSUMER AFFAIRS (SHRI RAGHUVANS PRASAD SINGH) : (a) and (b) No, Sir. The assumption that rice is missing from the FCI godowns as published in *'Indian Express'* dated July 3, 1997 is due to discrepancies in stocks arising out of differences in reporting methods adopted by Ministry of Food and Consumer Affairs and the FCI. However, the discrepancies are being reconciled.

(c) to (e) Yes, Sir. Government have ordered a special audit of stock of foodgrains in the Central Pool by the Comptroller and Auditor General of India. The audit report is awaited.

Price Exemption of Doxycycline

2193. DR. BALIRAM : Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state :

(a) whether Doxycycline was exempted from price control on the basis of R&D;

(b) if so, the details thereof; and

(c) the date on which the exemption was withdrawn and the reasons therefor ?

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI M. ARUNACHALAM) : (a) and (b) Yes, Sir. The exemption on bulk drug Doxycycline and its formulations from price control was granted by the Government on the basis of the recommendations of the Expert Group on Technology Issues constituted for this purpose. This exemption was granted for a period of three years from 25.8.95 to 28.4.98 to M/s. Ranbaxy Ltd.

(c) However, following receipt of complaints that the exemption was granted without fully examining all aspects, the same Expert Group was asked by the Government to take a fresh look at the case. The members of the Expert Group gave their views on various aspects related to grant of the exemption. The report of the Committee was examined by the Government, and it was decided to withdraw the exemption. The exemption was withdrawn vide Notification No. 616 (E) dated 3.9.96.

Production and Stock of Sugar

2194. SHRI DHIRENDRA AGARWAL :
SHRI G.A. CHARAN REDDY :
SHRI JAYSINH CHAUHAN :
SHRI SHIVRAJ SINGH :

Will the Minister of FOOD AND CONSUMER AFFAIRS be pleased to state:

(a) the quantity of sugar produced by various States during the last three years, State-wise;